

महाराष्ट्र MAHARASHTRA

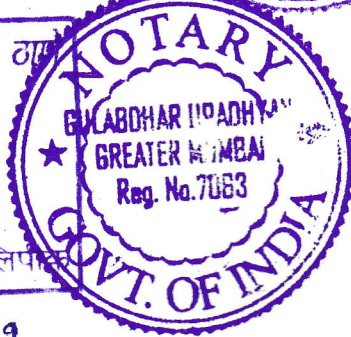
2019

UV 130028



जिल्हा कोषागार कार्यालय, ठाणे  
7 MAR 2019  
मुद्रांक प्रमुख लिपीक / लिपीक

7/3/2019



### AFFIDAVIT

I, K. Prabhakar Pai, currently residing at No. 8A, 602, Akashdeep Apartments, Damodar Park, LBS Marg, Ghatkopar West, Mumbai 400086, do solemnly affirm and state as follows:-

1. The above name corporate debtor was, at the liquidation commencement date, that is, the Eleventh day of February 2019 and still is, justly and truly indebted to me [ or to me and [insert name of co-partners.], my co-partners in trade, or, as the case may be] in the sum of Rs. 7289.38 Lac for the amount borrowed [ please state consideration].
2. In respect of my claim of the said sum or any part thereof, I have relied on the documents specified below: [please list the document relied on as evidence of debt and of non-payment.] Hypothecation Agreement, term Loan Agreement, EMT, OCC Renewal Agreement. Statement of Accounts of OCC and Term Loan.

फक्त प्रमाणितसाठी

अनुक्रमांक 161928

- 8 MAR 2019

R. S. PATIL

Adv. High Court

पता व सही -

### Vikhroli West

मुद्रांक विहीने जियारु/बसा - मजिरी हीने - मजिरी हीने - मजिरी हीने

दुकान नं. २४, भागमो उमरुड, कर्णाटक

ठाणे (प.)-६८१.

परवाना क्रमांक : १२०१०१२

ज्या काढण्यासाठी जमीनी मूल्यांकन केले जाते त्याच कारणासाठी मूल्यांकन केले जाऊ नये. ६ महिलेच्या दाव्याने बंधनकारक आहे.

[illegible]

1998

(continued)

	1970	1980	1990	2000
Population	16,000	20,000	22,000	23,000
Population density	100 persons per sq. mi.	125 persons per sq. mi.	133 persons per sq. mi.	139 persons per sq. mi.
Land area	160 sq. mi.	160 sq. mi.	160 sq. mi.	160 sq. mi.
Water area	10 sq. mi.	10 sq. mi.	10 sq. mi.	10 sq. mi.
Total area	170 sq. mi.	170 sq. mi.	170 sq. mi.	170 sq. mi.
Urban population	10,000	12,000	13,000	14,000
Rural population	6,000	8,000	9,000	9,000
Population growth rate	1.5%	1.8%	2.0%	2.2%
Birth rate	18 per 1,000	19 per 1,000	20 per 1,000	21 per 1,000
Death rate	3 per 1,000	3 per 1,000	3 per 1,000	3 per 1,000
Mortality rate	15 per 1,000	16 per 1,000	17 per 1,000	18 per 1,000
Fertility rate	2.5 children per woman	2.7 children per woman	2.9 children per woman	3.1 children per woman
Life expectancy at birth	70 years	72 years	74 years	76 years
Infant mortality rate	20 per 1,000 live births	18 per 1,000 live births	16 per 1,000 live births	14 per 1,000 live births
Crude death rate	3 per 1,000	3 per 1,000	3 per 1,000	3 per 1,000
Crude birth rate	18 per 1,000	19 per 1,000	20 per 1,000	21 per 1,000
Sex ratio	100 males per 100 females	100 males per 100 females	100 males per 100 females	100 males per 100 females
Age distribution	20% under 15, 60% 15-64, 20% 65+	22% under 15, 58% 15-64, 20% 65+	24% under 15, 56% 15-64, 20% 65+	26% under 15, 54% 15-64, 20% 65+
Economic activity	Agriculture 40%, Manufacturing 30%, Services 30%	Agriculture 35%, Manufacturing 35%, Services 30%	Agriculture 30%, Manufacturing 40%, Services 30%	Agriculture 25%, Manufacturing 45%, Services 30%
Unemployment rate	5%	6%	7%	8%
GDP per capita	\$1,000	\$1,200	\$1,400	\$1,600
Healthcare expenditure	\$50 per person	\$60 per person	\$70 per person	\$80 per person
Hospital admissions per 1,000	100	110	120	130
Physicians per 1,000	1.0	1.2	1.4	1.6
Nursing home beds per 1,000	20	22	24	26
Long-term care facilities	10	12	14	16
Home health care services	5	6	7	8
Community health centers	2	3	4	5
Public health programs	1	2	3	4
Maternal and child health services	1	2	3	4
Immunization coverage	80%	85%	90%	95%
Vaccination rates	90%	92%	94%	96%
Antibiotic resistance	Low	Medium	High	Very High
Infectious diseases	Common	Less common	Rare	Extremely rare
Non-communicable diseases	Increasing	Stable	Decreasing	Very low
Cancer incidence	Low	Medium	High	Very High
Cardiovascular disease	Common	Less common	Rare	Extremely rare
Diabetes prevalence	5%	6%	7%	8%
Hypertension prevalence	10%	12%	14%	16%
Obesity prevalence	15%	18%	20%	22%
Schizophrenia prevalence	1%	1.2%	1.4%	1.6%
Bipolar disorder prevalence	0.5%	0.6%	0.7%	0.8%
Major depressive disorder prevalence	2%	2.5%	3%	3.5%
Anxiety disorders prevalence	3%	3.5%	4%	4.5%
Substance abuse prevalence	4%	4.5%	5%	5.5%
Alcoholism prevalence	5%	5.5%	6%	6.5%
Tobacco use prevalence	10%	12%	14%	16%
Smoking cessation programs	1	2	3	4
Drug addiction treatment	1	2	3	4
Mental health services	1	2	3	4
Psychiatric hospitals	1	2	3	4
Outpatient mental health clinics	1	2	3	4
Behavioral health services	1	2	3	4
Telemedicine services	1	2	3	4
Digital health services	1	2	3	4
Artificial intelligence in healthcare	1	2	3	4
Robotics in surgery	1	2	3	4
Wearable medical devices	1	2	3	4
Smartphone health apps	1	2	3	4
Cloud-based patient records	1	2	3	4
Big data analytics in healthcare	1	2	3	4
Predictive modeling in medicine	1	2	3	4
Personalized medicine	1	2	3	4
Genomic sequencing	1	2	3	4
CRISPR gene editing	1	2	3	4
AI-powered diagnostics	1	2	3	4
Virtual reality in training	1	2	3	4
Augmented reality in surgery	1	2	3	4
Blockchain in healthcare	1	2	3	4
Quantum computing in research	1	2	3	4
Nanotechnology in drug delivery	1	2	3	4
Space exploration in medicine	1	2	3	4
Exoplanet discovery	1	2	3	4
Interstellar travel	1	2	3	4
Artificial general intelligence	1	2	3	4
Self-driving cars	1	2	3	4
Autonomous drones	1	2	3	4
Robotic vacuum cleaners	1	2	3	4
Smart home appliances	1	2	3	4
Wearable fitness trackers	1	2	3	4
Smartwatches	1	2	3	4
Smartphones	1	2	3	4
Laptops	1	2	3	4
Desktop computers	1	2	3	4
Tablets	1	2	3	4
Smart TVs	1	2	3	4
Smart speakers	1	2	3	4
Smart lighting	1	2	3	4
Smart locks	1	2	3	4
Smart thermostats	1	2	3	4
Smart irrigation systems	1	2	3	4
Smart security cameras	1	2	3	4
Smart door				





ANNEXURE -12

FORM D

**PROOF OF CLAIM BY FINANCIAL CREDITORS FOR LIQUIDATION**

[Under Regulation 18 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulation, 2016]

Date : 11.03.2019

To

The Liquidator  
Sri Jitendra Palande  
New Ajantha Avenue 5-3/ d # 38 Paud Road  
Kothrud Pune 411 038

From :

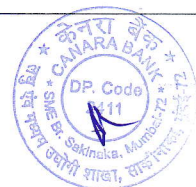
*Canara Bank, a body corporate constituted under the Banking Companies (Acquisition & Transfer of Undertaking) Act, 1970, having its Head Office at 112, JC Road, Bangalore – 560002, and among other places, having its Branch / Office at SME Branch, Sakinaka, Mumbai.*

**Subject:** Submission of proof claim in respect of the liquidation of M/s Saicon Steels Pvt. Ltd. under the Insolvency and Bankruptcy Code, 2016.

**Madam / Sir,**

*Canara Bank, through its SME Branch, Sakinaka, Mumbai hereby submits this proof of claim in respect of the liquidation of M/s Saicon Steels Pvt. Ltd.. The details for the same are set out below :*

1.	NAME OF FINANCIAL CREDITOR (IF AN INCORPORATED BODY PROVIDE IDENTIFICATION NUMBER AND PROOF OF INCORPORATION, IF A PARTNERSHIP OR INDIVIDUAL PROVIDE IDENTIFICATION RECORDS* OF ALL THE PARTNERS OR THE INDIVIDUAL	Canara bank  U67190KA1906PLC001069
2.	ADDRESS AND EMAIL OF FINANCIAL CREDITOR FOR CORRESPONDENCE	Canara Bank, SME Branch, Ist Floor, Narayan Building, Andheri Kurla Road, Sakinaka, Andheri East, Mumbai 400 072
3.	TOTAL AMOUNT OF CLAIM, INCLUDING ANY INTEREST, AS AT	PRINCIPAL : Rs.28,27,02,000



	THE LIQUIDATION COMMENCEMENT DATE AND DETAILS OF NATURE OF CLAIM (WHETHER TERM LOAN, SECURED, UNSECURED)	INTEREST : Rs.44,62,36,305.22 TOTAL CLAIM : Rs.Rs.72,89,38,305.22 .
4.	DETAILS OF DOCUMENTS BY REFERENCE TO WHICH THE DEBT CAN BE SUSTANTIATED	Hypothecation Agreement Term Loan Agreement
5.	DETAILS OF ANY ORDER OF A COURT OR TRIBUNAL THAT HAS ADJUDICATED ON THE NON-PAYMENT OF DEBT	NIL
6	DETAILS OF HOW AND WHEN DEBT INCURRED	26.03.2009 Term Loan 27.03.2010 Term Loan OCC Renewal Agreement dated 17.04.2013
7	DETAILS OF ANY MUTUAL CREDIT, MUTUAL DEBTS OR OTHER MUTUAL DEALINGS BETWEEN THE CORPORATE DEBTOR AND THE FINANCIAL CREDITOR WHICH MAY BE SET-OFF AGAINST THE CLAIM	NIL
8	DETAILS OF ANY SECURITY HELD, THE VALUE OF THE SECURITY, AND THE DATE IT WAS GIVEN	Land and Building valuation dt.30.01.2018 Rs.6,64,00,000/- Plant and Machinery Valuation dt.30.01.2018 Rs. 4,10,00,000/- Latest EMT dt.13.05.2013
9	DETAILS OF ANY ASSIGNMENT OR TRANSFER OF DEBT IN HIS FAVOUR	NIL
10	DETAILS OF THE BANK ACCOUNT TO WHICH THE FINANCIAL CREDITOR'S SHARE OF THE PROCEEDS OF LIQUIDATION CAN BE	2675261005175
11	LIST OUT AND ATTACH THE DOCUMENTS RELIED ON IN SUPPORT OF THE CLAIM	(i)2675261005175 (ii)2411773000068 (iii)2675773011194 Statement of account of above accounts Term Loan Agreement, EMT, Valuation Report

Signature of financial creditor or person authorized to act on his behalf

(please enclose the authority if this is being submitted on behalf a financial creditor)

Name in BLOCK LETTERS - K. PRABHAKAR PAI

कृते केनरा बैंक  
For CANARA BANK

मुख्य प्रबंधक/Chief Manager  
हनु एवं मध्यम उद्योगी शाखा, साकीनाका, मुंबई-७२.  
SME Br., Sakinaka, Mumbai - 72.



Position with or in relation to creditor – CHIEF MANAGER

Address of person signing – SME Branch, 1st Floor, Narayan Building, Andheri Kurla Road, Sakinaka, Andheri East, Mumbai 400 072

\* PAN, Passport, AADHAAR Card or the Identity card issued by the Election Commission of India.

### AFFIDAVIT

I, K. Prabhakar Pai, currently residing at No. 8A, 602, Akashdeep Apartments, Damodar Park, LBS Marg, Ghatkopar West, Mumbai 400 086, do solemnly affirm and state as follows:-

1. The above name corporate debtor was, at the liquidation commencement date, that is, the Eleventh day of February 2019 and still is, justly and truly indebted to me [or to me and [insert name of co-partners], my co-partners in trade, or, as the case may be] in the sum of Rs. 7289.38 lac for the amount borrowed [please state consideration].
2. In respect of my claim of the said sum or any part thereof, I have relied on the documents specified below : [Please list the documents relied on as evidence of debt and of non-payment.] Hypothecation Agreement, Term Loan Agreement, EMT, OCC Renewal Agreement. Statement of Accounts of OCC and Term Loan.
3. The said documents are true, valid and genuine to the best of my knowledge, information and belief.
4. In respect of the said sum or any part thereof, I have not, nor have any partners or any of them, nor has any person, by my / our knowledge or belief, for my / our use, had or received any manner of satisfaction or security whatsoever, save and except the following : NIL

[Please state details of any mutual credit, mutual debts or other mutual dealings between the corporate debtor and the financial creditor which may be set-off against the claim.]

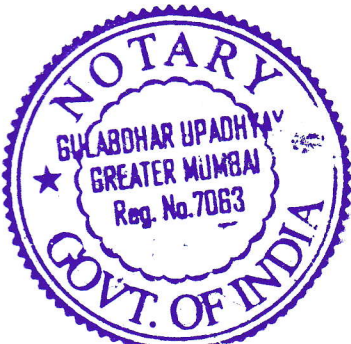
Solemnly, affirmed at MUMBAI on Eleventh day, of March 2019, before me

Notary / Oath Commissioner.

### VERIFICATION

I, the Deponent hereinabove, do hereby verify and affirm that the contents to para \_\_\_\_\_ to \_\_\_\_\_ of this affidavit are true and correct to my knowledge and belief. Nothing false and nothing material has been concealed therefrom/

Verified at MUMBAI on this Eleventh day of March 2019.



*Gulabdhhar Upadhyay*  
16/3/19  
**GULABDHAR UPADHYAY**  
ADVOCATE & NOTARY  
Chhabineth Pandey Compund,  
Marol Naka, Near Air Port Road,  
Andheri (East), Mumbai-400 059

**कृते केनरा बैंक**  
Depositor's Signature  
*K. Prabhakar Pai*  
मुख्य प्रबंधक/Chief Manager  
सह एवं मध्यम उद्योगी शाखा, साकीनाका, मुंबई-७२.  
SME Br., Sakinaka, Mumbai - 72.

**कृते केनरा बैंक**  
For CANARA BANK  
*K. Prabhakar Pai*  
मुख्य प्रबंधक/Chief Manager  
सह एवं मध्यम उद्योगी शाखा, साकीनाका, मुंबई-७२.  
SME Br., Sakinaka, Mumbai - 72.